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No.K.13023/05/2017-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 28th September, 2017.

NOTIFICATION

Shri Justice Jayant Maganlal Patel tenders his resignation from the office of the Judge of Karnataka High Court, in pursuance of proviso (a) to clause (1) of article 217 of the Constitution, with effect from the afternoon of 25th September, 2017.


28/9/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

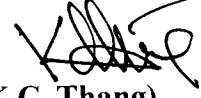
The Manager,
Government of India Press,
FARIDABAD

No. K. 13023/05/2017-US.I

Dated 28.09.2017

Copy to:-

1. Shri Justice Jayant Maganlal Patel,
O/o Registrar General, Karnataka High Court, Bangalore.
2. The Secretary to the Governor of Karnataka, Bangalore.
3. The Secretary to the Chief Minister of Karnataka, Bangalore.
4. The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
5. The Chief Secretary, Government of Karnataka, Bangalore.
6. The Registrar General, Karnataka High Court, Bangalore.
7. The Accountant General, Karnataka, Bangalore.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS/US-II/SO (Desk).
12. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at **www.doj.gov.in**.



(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978